

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 107/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Chainsukh Gandhi
V/s.

M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①.	Boonam Sharma [Law Counsellors Respondent No 1-5]	Respondent Respondent	<u>Boonam</u>
②	MATHEESH ATTORNEY	PCs for Petitioners	<u>h h h h</u>
③	Advate Chandansingh Shekharwar i/b ALMT Legay	Adv for Respondent NO: 6	<u>Chandansingh</u>

ORDER

TCP No. 107/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 23.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)